

Winding up of Banking Commission

851. SHRI GHULAM MOHAMAD KHAN:

SHRI M. KALYANASUNDARAM:

SHRI P. G. MAVALANKAR:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Banking Commission which was set up last July, to examine the restructuring of the nationalised banks particularly to examine a more meaningful role for banks in rural development, has been wound up; and

(b) if so the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Shri Manubhai Shah resigned from the Chairmanship of the Commission on the 10th February, 1977. Government took this opportunity to examine afresh whether the Commission could continue with its terms of reference and, on consideration of all aspects, decided that it would be better to wind it up. The Commission ceased functioning with effect from the 22nd April, 1977.

Re-instatement of Dismissed Office-Bearers of Indian Pilots' Guild

852. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have re-instated the three dismissed office-bearers of the Indian Pilots' Guild; and

(b) if so, the facts thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) and (b). Air-India have re-instated two out of the three dismissed pilots, viz., Capt. H. S. Hirani former Vice-President and Capt. D. S. Mathur, former General Secretary of the Indian Pilots' Guild. The case of Capt. S. S. Nadkarni, former President, is sub-judice.

Income and Wealth declared by Smt. Indira Gandhi and Members of her Family

853. SHRI KANWAR LAL GUPTA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) details of wealth declared by Smt. Indira Gandhi and her family members in their respective wealth tax returns in the last three years;

(b) details of sources of income declared by Smt. Indira Gandhi and all her family members in their respective income-tax returns in the last three years;

(c) whether Government are in the know of any other sources of her income and income of her family members which have not been declared in the returns;

(d) if so, whether Government propose to re-open their assessments and scrutinize all their accounts; and

(e) whether Government proposes to inquire about their bank accounts in India and outside?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). A statement showing the wealth and the sources of income declared by Smt. Indira Gandhi and members of her family is annexed.